NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/618/ (IB)/2017

NAME OF THE PETITIONER(S)

: TRANS ASIAN SHIPPING SERVICES P LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITE & PROJECTS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. mr. v. fratosto

REPRESENTATION BY WHOM

For the Respondents

1. a.v. Avavinthan.

Advocate.

NO. 454, Addl. New (aw chambers.

High court Buildings.
High court, chemnai - 104

B. Sarath babo

for Mr. Another thomas

Course for Betitioner.

ORDER

Representing counsel for petitioner present. Counsel for respondent present and stated that he has not received copy of the petition and other documents relied upon and prayed time for filing reply. Counsel for petitioner is directed to furnish copy of the petition and other documents to the other side. Time extended at request. Put up on 14.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)